



\$~Special DB-Item-2

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 210/2022

ABDUL KHALID SAIFI @KHALID SAIFI Appellant Through: Ms. Rebecca M. John, Senior Advocate along with Mr. Pravir Singh, and Ms. Praavita Kashyap, Advocates.

versus

STATE

Through:

..... Respondent gh: Inspector Anil Kumar and Inspector Lokesh Sharma, P.S.: Special Cell, Lodhi Colony.

CORAM: HON'BLE MR. JUSTICE SIDDHARTH MRIDUL HON'BLE MR. JUSTICE RAJNISH BHATNAGAR <u>O R D E R</u> 05.12.2022

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The Hon'ble Special Bench has not assembled today.

Renotify on 07.12.2022.

BY ORDER

DECEMBER 05, 2022/*at*

(COURT MASTER)

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